

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.232 - CP 33 of 2020
With
ITEM No.233 – Mis.A/5(AHM)2021

Proceedings under Section 241 of Co. Act,2013

IN THE MATTER OF:

Neetaben Prabhubhai Pate
V/s

.....Applicant

Prabhu Creations Pvt Ltd & Anr

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:None

For the Respondent

:Ms. Rhea Sevak, Advocate for Mr. Arjun Sheth,
Advocate for R-2

ORDER
(Hybrid Mode)

CP 33 of 2020 & Mis.A/5(AHM)2021

In compliance of last order dated 26.06.2024, neither of the parties have filed any affidavit.

Learned counsel appears for R-2 submits that the affidavit of R-2 is ready as in a process to file today in the course of the day.

Re-list for further consideration on 11.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)